

12	<i>Written Answers to</i>	[RAJYA SABHA]	<i>Starred Questions</i>	
1	2	3	4	5
19	Lakshadweep	1.10	0.05	0.74
20	Madhya Pradesh	97.58	196.19	242.39
21	Maharashtra	3.50	13.47	73.99
22	Manipur	18.54	25.26	38.13
23	Meghalaya	1.86	0.00	12.39
24	Mizoram	17.21	19.08	36.23
25	Nagaland	11.87	5.24	28.26
26	Odisha	8.04	89.83	128.87
27	Puducherry	1.82	1.87	1.96
28	Punjab	25.25	188.25	89.40
29	Rajasthan	19.38	52.96	146.89
30	Sikkim	2.70	4.26	6.92
31	Tamil Nadu	55.18	77.05	197.19
32	Tripura	9.98	25.26	7.23
33	Uttar Pradesh	36.10	49.43	204.48
34	Uttarakhand	3.52	76.01	34.07
35	West Bengal	12.99	0.00	2.74
TOTAL :		547.83	1480.10	2495.90

Promoting food processing

*208. SHRI NARESH AGRAWAL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government has any scheme for developing integrated Food Zones/Mega Food Parks to promote food processing in the country;

- (b) if so, the details of the Scheme;
- (c) how many such parks have been set up and are proposed to be set up;
- (d) the details thereof, State-wise; and
- (e) the details of results and benefits achieved by setting up such Food Parks?

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD PAWAR): (a) Yes, Sir. The Government has approved the Scheme for Infrastructure Development for Food Processing: Mega Food Parks during the 11th Plan for development of adequate infrastructure facilities to promote food processing sector in the country.

(b) The primary objective of the Scheme is to provide infrastructure facilities for food processing along the value chain from the farm to market. The Scheme envisages a cluster-based approach and Hub and Spoke Model comprising of farm proximate facilities such as Collection Centres, Primary Processing Centers (PPC) and a Central Processing Centre (CPC). The projects are implemented by a Special Purpose Vehicle (SPV) comprising of at least 3 members out of which one has to be a food processor. Under the scheme, Grant-in-aid is provided @ 50% of the eligible project cost in General Areas and 75% in Difficult Areas subject to a maximum of Rs. 50.00 Cr. per project.

(c) A total of 30 Mega Food Parks have been approved to be set up in various States of the country.

(d) The State-wise details of 30 Mega Food Parks are given in the Statement (See below).

(e) These Mega Food Parks are at different stages of implementation. However, on successful implementation of Mega Food Parks, each project is expected to have around 30-35 food processing units with a collective investment of about Rs.250 crores that would eventually lead to annual turnover of about Rs.450-500 crores and creation of direct and indirect employment to the extent of about 30,000 persons. However, the actual benefits of the project may vary depending upon the business plan of each Mega Food Park.

Statement*State-wise details of the 30 Mega Food Parks approved for implementation*

Sl. No.	State	Location	Beneficiary/Implementing Agency	Amount of admissible grant (Rs. in Cr.)	Status of Approval
1.	Andhra Pradesh	Chittoor	Srini Food Park Pvt. Ltd.	50.00	Final Approval
2.	Andhra Pradesh	West Godavari	M/s Godavari Mega Aqua Park Pvt. Ltd.	50.00	In-Principle Approval
3.	Assam	Nalbari	North East Mega Food Park Ltd.	50.00	Final Approval
4.	Bihar	Bhagalpur	M/s Keventer Food Park Infra Ltd.	50.00	Final Approval
5.	Bihar	Khagaria	M/s Pristine Logistics & Infraprojects Pvt. Ltd.	50.00	In-Principle Approval
6.	Chhattisgarh	Raipur	M/s Sindhu Farms Mega Food Park Pvt. Ltd.	50.00	In-Principle Approval
7.	Chhattisgarh	Raipur	M/s Chhattisgarh Agro Mega Food Park Ltd.	50.00	In-Principle Approval
8.	Gujarat	Vadodara	M/s Anil Mega Food Park Pvt. Ltd.	50.00	Final Approval
9.	Gujarat	Surat	M/s Gujarat Agro Infrastructure Mega Food Park.	50.00	In-Principle Approval
10.	Haryana	Sirsa	M/s Soma New Towns (P) Ltd.	50.00	In-Principle Approval
11.	Himachal Pradesh	Una	M/s Poliyen Mega Food Park Pvt. Ltd.	50.00	In-Principle Approval
12.	Jammu and Kashmir	Pulwama	M/s Greens Food Park India Pvt. Ltd.	50.00	In-Principle Approval
13.	Jharkhand	Ranchi	Jharkhand Mega Food Park Pvt. Ltd.	50.00	Final Approval
14.	Karnataka	Tumkur	M/s Integrated Food Park Pvt. Ltd.	50.00	Final Approval

15.	Madhya Pradesh	Khargone	M/s Khargone Mega Food Park Ltd.	50.00	Final Approval
16.	Maharashtra	Aurangabad	M/s Paithan Mega Food Park Ltd.	50.00	In-Principle Approval
17.	Maharashtra	Satara	M/s Satara Mega Food Park Pvt. Ltd.	50.00	In-Principle Approval
18.	Odisha	Rayagada	M/s MITS Mega Food Park Ltd.	50.00	Final Approval
19.	Odisha	Ganjam	M/s Huma Coastal Mega Food Park Pvt. Ltd.	50.00	In-Principle Approval
20.	Punjab	Ferozpur	M/s International Fresh Farm Products (India) Ltd.	50.00	Final Approval
21.	Puducherry	Abhishekhakkam	M/s Goenka Infrastructure Pvt. Ltd.	50.00	In-Principle Approval
22.	Rajasthan	Ajmer	M/s Green Tech Mega Food Park Pvt. Ltd.	50.00	In-Principle Approval
23.	Sikkim	South Sikkim	M/s Himalayan Organic Mega food Park Ltd.	50.00	In-Principle Approval
24.	Tamil Nadu	Dharmapuri	Tamil Nadu Mega Food Park Ltd.	50.00	Final Approval
25.	Tripura	Agartala	M/s Sikaria Infra Projects Pvt. Ltd.	50.00	Final Approval
26.	Uttarakhand	Haridwar	Patanjali Food & Herbal Park Ltd.	50.00	Final Approval
27.	Uttarakhand	Udham Singh Nagar	M/s Himalayan Food Park Pvt. Ltd.	50.00	In-Principle Approval
28.	Uttar Pradesh	Jagdishpur,	M/s Shaktiman Mega Food Park Ltd.	50.00	In-Principle Approval
29.	West Bengal	Jangipur	Jangipur Bengal Mega Food Park Pvt. Ltd.	50.00	Final Approval
30.	West Bengal	Jalpaiguri	M/s Bengal Mega Food Park Pvt. Ltd.,	50.00	In-Principle Approval

Written Answers to

[7 December, 2012]

Starred Questions

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